

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. T.C.P. (IB)/274(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:- M/s Feedback Brisa Highway OMT Pvt. Ltd.
V/s
M/s Patiala Nabha Infra Projects Pvt. Ltd.

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

T.C.P.(IB)/274(MB)2017: - Adv. Sharad Bansal i/b Adv. Agam H Maloo appeared for the Petitioner. Adv. Madhavi Nalluri a/w Adv. Neha Patil appeared for the Respondent. Adv. Sunita Rawat appeared for intervenor Canara Bank. Heard and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)